NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 93/(ND)/2014 RT CP NO.199/Chd/Hry/2017

Ravinder Veer Singh & Ors.

...Petitioner.

Versus

M/s. T.B.H. Breweries India Pvt. Ltd. Ors.

.Respondent

Present: Mr. Vaibhav Sahni, Advocate for petitioner.

Mr. Deepak Kapoor, Advocate for respondent

Mr. Vaibhav Sahni, Advocate filed Memo of Appearance for the petitioner Nos. 1 to 3 and seeks time to file Power of Attorney. Let the same be filed in accordance with the rules at least five days before the next date. Learned counsel for the respondents referred to order dated 01.09.2016 of the Principal Bench, National Company Law Tribunal, New Delhi when the matter was adjourned for awaiting the orders of the Hon'ble High Court where appeal against order dated 12.11.2015 of National Company Law Board is pending. The next date before the Hon'ble High Court is fixed for 31.07.2017.

List the matter on 07.09.2017 for hearing.

(Justice R.P. Nagrath) Member (Judicial)

Sd/-

uly 18, 2017 saini